

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 370 OF 2018 &
IA No. 1798 of 2018

Dated: 16th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Adani Power Maharashtra Limited

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Gaurav Majumdar
Mr. Harsh Anand

Counsel for the Respondent(s) : Mr. Anup Jain
Ms. S. Rama for R-2.

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **25.11.2019.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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